

ITEM NO.111

COURT NO.3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2462/2009

PALTURAM

Appellant(s)

VERSUS

STATE OF CHHATTISGARH

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 31/05/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Dr. Sushil Balwada, AOR

For Respondent(s) Mr. Aniruddha P. Mayee, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellant submits that he is not ready in the matter today and prays for an adjournment.

In view of the prayer made, list on Thursday, the 2nd June, 2016.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master